### GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

## LOK SABHA UNSTARRED QUESTION NO. 354 TO BE ANSWERED ON 19.07.2018

#### UPLIFTMENT OF PEOPLE LIVING BELOW POVERTY LINE

#### 354. SHRI SADASHIV LOKHANDE:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of people living Below Poverty Line (BPL) at present in the country specially in backward rural regions, State/UT-wise;
- (b) whether the Government has fixed or proposes to fix any target for the upliftment of all the poor people who are living BPL;
- (c) if so, the details thereof along with the target fixed, if any, during the last three years and the current year and the present position with regard to upliftment of these people above poverty line; and
- (d) if not, the reasons therefor?

# ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

- (a): The erstwhile Planning Commission estimated poverty on the basis of monthly per capita consumption expenditure (MPCE) as criteria for defining poverty line that separates poor from non-poor. The poverty lines and poverty ratios for 2011-12 was computed following the Tendulkar methodology. The State wise number of people living below poverty line in rural and urban areas during 2011-12 is given at **Annexure**. The Ministry of Rural Development conducted a combined Socio Economic and Caste Census (SECC) in 2011 to generate a large number of socio and economic indicators for ranking of households across the country for both rural & urban areas. SECC 2011 provides data on households regarding various aspects of their socio-economic status housing, land-holding/landlessness, educational status, status of women, differently abled, occupation, possession of assets, SC/ST households, incomes, etc. and captures multi-dimensional aspects of poverty. The Ministry of Rural Development is using SECC 2011 data for selecting beneficiaries for its programmes/schemes.
- (b) to (d): With the availability of granular details of Socio-Economic status of households, including its deprivation in the SECC-2011, Ministry of Rural Development is using data of SECC-2011 to identify beneficiaries. The programme / scheme interventions are targeted to deal with the universe of deprivation / multi-dimensionality of poverty reported in SECC. For the

programme for Housing for All, total number of eligible beneficiaries identified are 2.96 crore, which form the universe of household with zero, one or two room houses with kuccha walls and kuccha roof, of those households of SECC that reported on deprivation or automatic inclusion criteria. For the DeendayalAntyodayaYojana - National Rural Livelihood Mission (DAY-NRLM), the targeted households are 8.72 crore out of 17.9 crore rural households reporting deprivation. Under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), all households seeking manual casual workers are guaranteed 100 days work.

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Annexure referred to in reply to part (a) of LokSabhaUnstarred Question No. 354 due for answer on 19.07.2018

	State	Number of persons (Lakhs)			
S. No.	State	Rural	Urban	Total	
1	Andhra Pradesh	61.80	16.98	78.78	
2	Arunachal Pradesh	4.25	0.66	4.91	
3	Assam	92.06	9.21	101.27	
4	Bihar	320.40	37.75	358.15	
5	Chhattisgarh	88.90	15.22	104.11	
6	Delhi	0.50	16.46	16.96	
7	Goa	0.37	0.38	0.75	
8	Gujarat	75.35	26.88	102.23	
9	Haryana	19.42	9.41	28.83	
10	Himachal Pradesh	5.29	0.30	5.59	
11	Jammu & Kashmir	10.73	2.53	13.27	
12	Jharkhand	104.09	20.24	124.33	
13	Karnataka	92.80	36.96	129.76	
14	Kerala	15.48	8.46	23.95	
15	Madhya Pradesh	190.95	43.10	234.06	
16	Maharashtra	150.56	47.36	197.92	
17	Manipur	7.45	2.78	10.22	
18	Meghalaya	3.04	0.57	3.61	
19	Mizoram	1.91	0.37	2.27	
20	Nagaland	2.76	1.00	3.76	
21	Odisha	126.14	12.39	138.53	
22	Punjab	13.35	9.82	23.18	
23	Rajasthan	84.19	18.73	102.92	
24	Sikkim	0.45	0.06	0.51	
25	Tamil Nadu	59.23	23.40	82.63	
26	Tripura	4.49	0.75	5.24	
27	Uttarakhand	8.25	3.35	11.60	
28	Uttar Pradesh	479.35	118.84	598.19	
29	West Bengal	141.14	43.83	184.98	
30	Puducherry	0.69	0.55	1.24	
31	Andaman and Nicobar Islands	0.04	0.00	0.04	
32	Chandigarh	0.004	2.34	2.35	
33	Dadra & Nagar Haveli	1.15	0.28	1.43	
34	Daman & Diu	0.00	0.26	0.26	
35	Lakshadweep	0.00	0.02	0.02	
	All India	2166.58	531.25	2697.83	